GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 861 TO BE ANSWERED ON 23.07.2021

SCHEMES FOR THE BETTERMENT OF GIRL CHILD

861. SHRI KAUSHALENDRA KUMAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the centrally sponsored schemes being implemented for the betterment of girls in the country along with the salient features thereof;
- (b) whether Cycle and Poshaak scheme in Bihar, Kanyashree scheme in West Bengal, Beti Bachao Beti Padhao scheme in Haryana, Rajshree scheme in Rajasthan and Ladli Laxmi Yojana in Madhya Pradesh have shown good response in the respective States and if so, the details thereof;
- (c) whether the Union Government is contemplating to implement the said schemes uniformly across the country; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

- (a) to (d) The details of some of the major schemes being implemented by the government for betterment of girls in the country are as under:
- (i) Ministry of women and Child Development implements Beti Bachao Beti Padhao (BBBP) Scheme which aims to address declining Child Sex Ratio (CSR) and related issues of empowerment of girls and women over a life cycle continuum. The objective of the scheme are, to prevent gender biased sex selective elimination, to ensure survival and protection of the girl child and to ensure education and participation of the girl child. The key elements of the scheme include nation-wide media and advocacy campaign and multi-sectoral intervention in selected districts.
- (ii) Scheme for Adolescent Girls implemented by Ministry of Women and Child Development is a Centrally-sponsored scheme which was introduced in the year 2010-11 on a pilot basis in 205 districts across the country. Realizing the multi-dimensional needs of out of school adolescent girls (11-14 years) owing to the onset of second growth spurt during this period, the Scheme for Adolescent Girls has been extended to the all the districts of the country w.e.f 01.04.2018. The Scheme aims at providing nutritional support to out of school girls in the age group of 11-14 years for improving their health and nutritional status under the nutrition component and motivating them to go back to formal schooling, life skill training, assessing public services etc. under non-nutrition component of the scheme. While the nutrition component aims at improving the health & nutrition status of the adolescent girls, the non-nutrition component addresses their developmental needs.

- (iii) Ujjawala Scheme is implemented by Ministry of Women and Child Development for combating trafficking, with five specific components Prevention, Rescue, Rehabilitation, Re-Integration and Repatriation (cross-border) of victims of trafficking. The scheme has been conceived primarily for the purpose of preventing trafficking on one hand and rescue and rehabilitation of victims on the other. The scheme provides for rehabilitation of victims by providing food, shelter, counseling, medical care, legal aid and vocational training as well as their reintegration into society.
- (iv) Department of School Education and Literacy, Ministry of Education (MoE) is implementing Samagra Shiksha an Integrated Scheme for School Education (ISSE) under which various interventions have been targeted for Girls' Education. Bridging gender and social category gaps at all levels of school education is one of the major objectives of the Samagra Shiksha. In order to ensure greater participation of girls in education, various interventions under Samagra Shiksha have been targeted. These interventions inter alia include (a) provision of free text-books to girls up to Class VIII (b) Uniforms to all girls, SC, ST children and Below Poverty Line (BPL) children up to class VIII (c) Provision for Self-Defence training for the girls from classes VI to XII, (d) Stipend to Children With Special Needs (CWSN) girls from class I to Class XII.

State Specific schemes are administered, implemented and reviwed by respective State Government.
